CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

HIFUNDA LIMITED

Regd. Off.: 224 A, J C Bose Road, Suite 618 Krishna, 6th Floor, Kolkata, West Bengal - 700017, Tel. No 91-33-2289 2980 / 22477110 / 22404726, Fax No. +91-33-2280 8200

This Corrigendum to the Public Announcement ('Corrigendum to PA') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer'), on behalf of Mr. Sanjay Kumar Sanghi and Mr. Ritesh Kumar Sanghi (the 'Acquirers') in respect of the Open Offer to the equity shareholders of Hifunda Limited (the 'Target Company') pursuant to and in compliance with Regulation 10 and Regulation 12 and other provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations'). This Corrigendum to PA should be read in conjunction with the original Public Announcement ('PA') appeared in The Financial Express, Jansatta and Dainik Statesman on December 24, 2010 (Friday).

The terms used in this Corrigendum to PA have the same meaning assigned to them in PA issued earlier, unless otherwise specified.

Equity Shareholders of the Target Company are requested to note the following changes in the Break up of Shares acquired by Acquirers as mentioned in point no. 1.4 in PA.

1.4 The Acquirers have entered into a Share Purchase Agreement (SPA) on December 21, 2010 with the Promoter and Promoter Group referred to as "Sellers" of HFL named in table below:

The Break up of shares acquired by Acquirers under SPA is as follows:

Sellers			Acquirers				
				As given in PA		Actual Break Up as per SPA entered on December 21, 2010	
Name of the Shareholders	No. of Equity Shares	% w.r.t. to the total paid up capital	Name of the Shareholders	No. of Equity Shares	% w.r.t. to the total paid up capital	No. of Equity Shares	% w.r.t. to the total paid up capital
Richvik Enterprises (P) Ltd.	19,27,300	20.97%	Mr Sanjay Kumar Sanghi	32,16,930	35.00%	33,18,300	36.10
Shivani Jain	5,47,450	5.96%	Mr. Ritesh Kumar Sanghi	32,16,930	35.00%	31,15,560	33.90
Urvashi Jain	13,91,000	15.13%					
Vijay Jain	13,93,110	15.16%					
Vikram Jain	5,71,000	6.21%					
Gaylord Commercial Company Limited	6,04,000	6.57%					
Total	**64,33,860**	**70.00%**	**Total**	**64,33,860**	**70.00%**	**64,33,860**	**70.00%**

All the other terms and conditions remain unchanged.

The Acquirers accept full responsibility severally and jointly for the information contained in this Corrigendum to PA and also for the fulfillment of its obligations of the Acquirers laid down in the Regulations.

A copy of this Corrigendum to PA will be available at SEBI website at http://www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers:

intensive

INTENSIVE FISCAL SERVICES PRIVATE LIMITED
Contact Person: Rishabh Jain/Nikesh Jain
131, 13th Floor, C-Wing, Mittal Tower,
Nariman Point, Mumbai - 400 021.
Branches- Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.
Tel.: 022-22870443/44/45; Fax: 022 -22870446; E-mail: rishabh@intensivefiscal.com

Date : January 6, 2011
Place : Mumbai

Size: 12 (w) X 16 (h)